

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. †1209**

TO BE ANSWERED ON SATURDAY, 19th September, 2020/28 Bhadrapada, 1942 (SAKA)

Allocation of Funds to Chhattisgarh

†1209. SHRI SANTOSH PANDEY:

Will the Minister of FINANCE be pleased to state:

(a) the details of funds allocated under various items and schemes by the Union Government to Chhattisgarh State for the financial years 2019-2020 and 2020-2021;

(b) whether the loan facility is provided to the State Government by the Union Government; and

(c) if so, the details of loan taken by the Chhattisgarh Government during the financial years 2019-2020 and 2020-2021?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)**

(a): The Union Government provides resources to States under Finance Commission transfers (including devolution from divisible pool of central taxes and duties) and other grants-in-aid including Centrally Sponsored Schemes (CSS), Central Sector Schemes (CS) etc. as per allocations provided in the Union Budget. Funds to the State Governments including the State Government of Chhattisgarh are released by the concerned Ministries/Departments as per extant scheme guidelines and taking into consideration the pace of utilization of funds. The details of allocations to the State of Chhattisgarh for the Finance Commission transfers as per the Union Budget: 2020-21, Report of the 14th Finance Commission and Report of 15th Finance Commission are as follows:

(Rs. in crore)

| S. No. | Description | Allocation for the year 2019-20 | Allocation for the year 2020-21 |
|---------------|--|--|--|
| 1 | Devolution of Central Taxes and Duties | 20205.84 (2019-20 RE) | 26803.30 (2020-21 BE) |
| 2 | Grants-in-Aid of which | | |
| (a) | State Disaster Response Fund (SDRF)/ State Disaster Risk Management Fund (SDRMF) | 263.00 | 432.00 |
| (b) | Local Bodies Grants of which | | |
| (i) | Grants to Urban Local Bodies (ULBs) | 485.89 | 700.00 |
| (ii) | Grants to Rural Local Bodies (RLBs) | 1588.94 | 1454.00 |

(b) and (c): Yes Sir. The Union Government under Article 293 of the Constitution of India provides consent to the State Governments including the State Government of Chhattisgarh for borrowings within the territory of India and also passes on grants-in-aid /loans for Externally Aided Projects (EAPs). The details of grants-in-aid and loans provided by the Union Government to the State of Chhattisgarh for EAPs for the years 2019-20 and 2020-21 as on 14.09.2020 are as follows:

(Rs. in crore)

| Year | Grant-in-Aid | Loans | Total |
|-------------|---------------------|--------------|--------------|
| 2019-20 | 12.73 | 278.39 | 291.13 |
| 2020-21 | 5.9 | 80.60 | 86.50 |
